

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 114
IB- 2301/ND/2019

IN THE MATTER OF:

M/s Logicon Engineers Pvt Ltd ... Applicant/Petitioner

Vs

M/s Gold Plus Glass Industry Ltd ... Respondent

Order under Section 9 of IBC.

Order delivered on 14.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Ms. Shruti Dutt, Advocate

ORDER

The Learned Counsel for both the party's states that as per the regular roster, the date reflected on the website is 18.12.2020.

List the matter on 18.12.2020.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

